HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR

(Hon'ble Chief Justice's Secretariat)

Subject: - Promotion of Senior Assistants to the post of Head Assistants in the Subordinate Courts of Jammu Division.

ORDER

No. 1358 \$\frac{1}{2022} \int \text{Sy} Dated: \frac{30-09-2022}{2000}

Sanction is hereby accorded to the promotion of following Senior Assistants in the Subordinate Courts of Jammu Division to the post of Head Assistants in the pay Level-6B (35600-112800).

S. No	Name and designation of the Promoted official	Effective date of promotion	Date of monetary benefits
1.	Sh. Bal Krishan Dhanak, Senior Assistant/Cr. Clerk in the Court of 1 st ADSJ, Jammu	01.01.2020	From the date of issuance of formal Order.
2.	Ms. Shilpi Gupta (Anand), Senior Assistant/Nazir, in the Court of Addl. Spl Mobile Mag. Samba.	01.11.2021	From the date of issuance of formal order.
3.	Sh. Suresh Kumar, Senior Assistant/Read in the Family Court Jammu.	01.11.2021	From the date of issuance of formal Order.
4.	Sh. Sudershan Singh, Senior Assistant/Cr Cerk, in the Court of PDJ Udhampur.	01.11.2021	From the date of issuance of formal order.
5.	Sh. Ranjit Parihar, Senior Assistant/Nazir the Court of Munsiff Majalta.	01.06.2022	From the date of issuance of formal Order.
6.	Ms. Preeti Sharma, Senior Assistant/Naz in the Court of Munsiff, Katra.	02.07.2022	From the date of issuance of formal Order.
7.	Sh. Rattan Singh, Senior Assistant/Judicia Clerk, District Magistrate Jammu.	02.07.2022	From the date of issuance of formal Order.
8.	Sh. Romesh Chander-II, Senior Assistant/Nazir, in the Court of Addl. Mobile Mag. (T) Jammu.	02.07.2022	From the date of issuance of formal Order.
9.	Sh. Zakir Hussain, Senior Assistant/Cr. Clerk, in the court of PDJ Reasi.	02.07.2022	From the date of issuance of formal Order.
10.	Sh. Lal Hussain-III, Senior Assistant/Misc. Clerk, in the Court of PDJ Rajouri.	02.07.2022	From the date of issuance of formal Order.
11.	Sh. Darshan Kumar, Senior Assistant/ Reader, in the Court of Munsiff R.S Pura.	02.07.2022	From the date of issuance of formal Order.

1) The Promotion of Sh. Ramesh chander-II, Senior Assistant to the Post of Head Assistant shall be subject to the outcome of the Preliminary Enquiry pending against him before the Registrar Vigilance High Court of J&K and Ladakh.



Posting Orders of the promotes shall be issued separately. (By Order of Hon'ble the Chief Justice).

> (Rajeev Gupta) **Principal Secretary to** Hon'ble the Chief Justice

No: 644-58//sy-625 Dated: 30-09-2022

Copy to the: -

- 1: Registrar General, High Court of J&K and Ladakh, Srinagar.
- 2. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
- 3. Registrar Rules, High Court of J&K and Ladakh, Srinagar.
- 4. Pr. District & Sessions Judge, Jammu/Samba/Udhampur/Reasi/Rajouri.
- 5. 1st Additional District & Sessions Judge Jammu.
- 6. Principal Family Court Jammu.
- 7. Additional Mobile Magistrate (Traffic) Jammu.
- 8. Additional Special Mobile Magistrate Samba.
- 9. Munsiff Majalta.
- 10. Munsiff Katra.
- 11. Munsiff R.S Pura.
- 12. District Magistrate Jammu.
- 13. Chief Librarian, High Court Wing Srinagar/Jammu for keeping record of same.
- 14. Incharge NIC, High Court Wing, Srinagar for uploading the aforesaid order on the High Court website.

15. Order file.

Principal Secretary to

Hon'ble the Chief Justice.